

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.8- IA/52(AHM)2024
in
CP 176 of 2017

Proceedings under Section 241-242 of Co. Act, 2013

IN THE MATTER OF:

Hitesh Bhikubhai Patel
V/s
Hetsri Dairy Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 06/06/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Dhiren Dave, Adv.
For the Respondent :

ORDER

IA/52(AHM)2024

Ld. Counsel for the applicant is directed to serve notice upon respondents.

List for further consideration on 20.06.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)